NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 06/10/2016 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/51/2016

NAME OF THE PETITIONER(S)

: B. Parthasarathy

NAME OF THE RESPONDENT(S)

: Talent Capital India Private Ltd and 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

D.v.P. Sivili

REPRESENTATION BY WHOM

1. PREETHI. S. ARASU

for RAJAGOPAL &

RAGHUNATHAN

Advocates.

Pur Cibi Vishno

2. T. v.P. SaiVilia

Counsel for Lesps 2 & 3

Course Pro

Perition

ORDER

Shri T V P Sai Vihari, counsel for petitioner present. Ms Preethi S Arasu, counsel for R2 & R3 present. No representation on behalf of R4. Counsel for petitioner undertakes to inform R4 about the next date of hearing. Counsel for R2 & R3 stated that they have no objection to the additional documents filed by the petitioner. The matter is posted for final hearing. Put up on **18.11.2016 at 10.30 A.M.**

(Ch.Mohd.Sharief Tariq)
Member (Judicial)

(K Anantha Padmanabha Swamy) Member (Judicial)